
Kshetrimayum Chandra Singh Vs Ksh. Modhubala @ Ibema Devi & 3 Ors

**Civil Revision Petition (Civil Revision Petition. Art. 227) No. 2 Of 2023,
Miscellaneous Case (Civil Revision Petition (Civil Revision Petition Art. 227)) No. 1
Of 2023**

Court: Manipur High Court (Imphal)

Date of Decision: July 6, 2023

Hon'ble Judges: A. Guneshwar Sharma, J

Bench: Single Bench

Advocate: N. Savitri, Shakir Khan

Judgement

A. Guneshwar Sharma, J

[1] Present Mrs. N. Savitri, learned counsel for the appellant.

[2] Mr. Shakir Khan, learned counsel for the respondents, seeks some time to file counter in CRP(CRP.Art.227) No. 2 of 2023. The same may be

filed with advance copy to the other side.

[3] List on 25.08.2023.

[4] Earlier interim order is extended till the next date.